

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/31/2016
NAME OF THE PETITIONER(S) : P.K.Sudheer and 5 others
NAME OF THE RESPONDENT(S) : Sree krishnapuram Hospitals Private Ltd and 11 others
UNDER SECTION : 111, 397, 398, 402, 403, 406 & 237 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

- | | | | |
|----|---|--------------------|----------------|
| 1. | Preeti - S. Arasu
for Rajagopal & Lagnanathan
Advocates | Counsel for Respds | Preeti |
| 2. | S. NARASEMMAN
OR S. P. JOSEPH | For Petitioner | S. N. Arasu |
| 3. | Abhishek Raman for
HARISTANKAR MANI | For Petitioner | Abhishek Raman |

ORDER

Counsels for both the parties are present and prayed for time to make final arguments.

At request time is enlarged. Put up on **24.01.2018 at 10.30 A.M.**

-sd/-
MEMBER (JUDICIAL)

ghk